

Title: Papers laid on the Table by the members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2005-2006.

(Placed in Library, See No. LT 2057/05)

Memorandum of Understanding between the Bharat Earth Movers Limited and the Department of Defence Production, Ministry of Defence, for the year 2005-2006.

(Placed in Library, See No. LT 2058/05)

Memorandum of Understanding between the Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence, for the year 2005-2006.

(Placed in Library, See No. LT 2059/05)

Memorandum of Understanding between the Bharat Dynamics Limited and the Department of Defence Production, Ministry of Defence, for the year 2005-2006.

(Placed in Library, See No. LT 2060/05)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): I beg to lay on the Table:-

A copy of the Prasar Bharati (Broadcasting Corporation of India) Annual Report of the Corporation Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 173 in Gazette of India dated the 22nd May, 2004 under section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2061/05)

A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2003-2004, along with Audited Accounts.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 2062/05)

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

Memorandum of Understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2005-2006.

(Placed in Library, See No. LT 2063/05)

Memorandum of Understanding between the Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2005-2006.

(Placed in Library, See No. LT 2064/05)

Memorandum of Understanding between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2005-2006.

(Placed in Library, See No. LT 2065/05)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table:-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Nepa Limited, Neapanagar, for the year 2003-2004.

Annual Report of the Nepa Limited, Neapanagar, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 2066/05)

(b) (i) Statement regarding Review by the Government of the working of the National Instruments Limited, Kolkata, for the year 2003-2004.

Annual Report of the National Instruments Limited, Kolkata, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2067/05)

A copy of the Memorandum of Understanding (Hindi and English versions) between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2005-2006.

(Placed in Library, See No. LT 2068/05)

A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 4 of 2005) – Public Sector Undertakings - Review on some of the activities of selected PSUs for the year ended the March, 2004, under article 151 (1) of the Constitution.

(Placed in Library, See No. LT 2069/05)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table-

A copy of the Railway Claims Tribunal (Procedure) Amendment Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 173 (E) in Gazette of India dated the 16th March, 2005, under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987.

(Placed in Library, See No. LT 2070/05)

A copy each of the following papers (Hindi and English versions):-

Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2005-2006.

(Placed in Library, See No. LT 2071/05)

Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2005-2006.

(Placed in Library, See No. LT 2072/05)

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): On behalf of Shrimati Subbulakshmi Jegadeesan, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and

English versions) between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2005-2006.

(Placed in Library, See No. LT 2073/05)